

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 17 /Apptt.**

**15<sup>th</sup> October, 2014**

Consequent upon attachment of Sri Indrajeet Kumar Sinha, Assistant Registrar (Non-Judicial)-XXXIV as Court Masters to Hon'ble Mr. Justice Shri Rongon Mukhopadhyay in place of Sri Manindra Kumar Pandey, Assistant Registrar (Non-Judicial)-XXV, Hon'ble the Acting Chief Justice, exercising the powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, has been pleased to re-allocate the works of Sri Indrajeet Kumar Sinha, Assistant Registrar (Non-Judicial)-XXXIV to Sri Manindra Kumar Pandey, Assistant Registrar (Non-Judicial)-XXV in the manner mentioned in column No. 3 against his names, till further order:-

Sl. No.	Name of the Officer with designation	Work /duties to be assigned
1.	2.	03
1.	Sri Manindra Kumar Pandey, Assistant Registrar (Non-Judicial)-XXV	First Appeal & its Disposal Sections vice Sri Indrajeet Kumar Sinha. Sri Pandey shall also look after the duty with regard to reading each and every order/judgement passed by court and taking steps for their compliance of the aforesaid sections

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,

Sd/- A. K. Choudhary  
Registrar General

**Memo No. /Apptt. dated Ranchi, the 15<sup>th</sup> October, 2014**

Copy forwarded to the Office of the Registrar General/ Registrar (Administration) /Registrar (Vigilance) /c / Registrar (Establishment) / the P.P.S. to Hon'ble the Chief Justice/ All Joint Registrars / the Deputy Registrar (Protocol) / All Deputy Registrars /Incharge P.As' Section / All Assistant Registrars / Incharge Court Masters' Section / Court Officer / Stamp Reporter / Oath Commissioner / All Section Officers of the High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

Sd/- A. K. Choudhary  
Registrar General

**Memo No. 11603 - 609 /Apptt. dated Ranchi, 15<sup>th</sup> October, 2014**

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Registrar General